

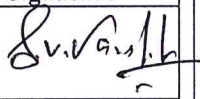
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 3.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/200/230/HDB/2017
NAME OF THE COMPANY	Syniverse Clearing House India Pvt Ltd, Syniverse Teledata Systems Pvt Ltd, Syniverse Mobile Solutions Pvt Ltd & Syniverse Technologies Services (India) Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V VANSI KRISHNA	AD-1.	svhkassociates@gmail.com 8919448958	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S.V. Vanshi Krishna, Learned Counsel for the Petitioner.

Admitted. As prayed for, the Learned Counsel is directed to take notice to RoC, RD and other statutory authorities and also permitted to carryout newspaper publication etc.

Post the case on 10.11.2017.

  
Member (T)

  
Member (J)